

document and it does not make any judgment as to the legal or other status of any territories; and (ii) China's objection on political grounds is a clear violation of the ADB's Charter which prohibits the Bank from evaluating any proposal on grounds other than economic.

India's CPS was discussed in the Meeting of the Board of Executive Directors of the ADB on 15 June 2009, and all member countries except China supported the document.

Declaring Pakistan as Terrorist State

614. SHRI NANDAMURI HARIKRISHNA:

SHRI M.V. MYSURA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that in 1992 the US Secretary of State, James Baker, had given warning to Pakistan to rein in ISI and Army otherwise it would have no other option but to declare Pakistan as a terrorism sponsoring State;

(b) whether it is a fact that after the recent Mumbai attacks the US Administration is seriously thinking of declaring Pakistan as a Terrorist State and placing it in the US Government's State Sponsors of Terrorism List; and

(c) if so, the efforts India is making, in cooperation with other countries of the world, to put pressure on US to declare Pakistan as a Terrorist State?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) Government is aware that Mr. Zahid Hussain in his book "Frontline Pakistan : the struggle with militant Islam" has stated that "in 1992 the US Secretary of State, James Baker, had given warning to Pakistan to rein in the ISI and Army otherwise it would have no other option but to impose package of sanctions against Pakistan."

(b) No.

(c) Does not arise.

Problems of Sikhs in Pakistan

615. SARDAR TARLOCHAN SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Sikhs those were compelled to pay Jazia in different States of Pakistan during the recent trouble;

(b) the total amount paid by the Sikhs as Jazia;

(c) the number of Sikhs those were ousted from their ancestral places; and

(d) the steps Government of India has taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) The number so affected is not known.

(d) On seeing reports about Sikh families in Pakistan being driven out of their homes and being subject to Jazia and other such impositions, the Government of India has taken up the matter with the Government of Pakistan.